

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.74/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S JVP SOFT PVT. LTD. V/S M/S DLT LABS TECHNOLOGIES PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Siddharth Gupta with : *For the Operational Creditor*
Sh. Vinayak Mithal, Adv.

Ms. Mansi Singh, Proxy for : *For the Corporate Debtor*
Ms. Priyanka Midha, Adv.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Proxy Counsel, Ms. Mansi Singh is present through VC on behalf of the Ld. Counsel, Ms. Priyanka Midha representing the Corporate Debtor, who states that the reply on behalf of the Corporate Debtor has already been filed.
- 2.** Ld. Counsel representing the Operational Creditor seeks and is granted two weeks time to file the rejoinder to the reply filed on behalf of the Corporate Debtor.
- 3.** Let the matter be adjourned for further hearing on 23rd August, 2024. This would be the last opportunity to the Operational Creditor to argue the matter.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

3rd July, 2024

Kavya Prakash Srivastava
(Stenographer)